

Title: Introduced Appropriation (Railways) Vote on Account Bill, 1998.

18.01 hrs.

MR. SPEAKER: Now, the House will take up Appropriation (Railways) Vote on Account Bill.

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1998-99 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1998-99 for the purposes of Railways."

The motion was adopted.

SHRI NITISH KUMAR: I introduce** the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI NITISH KUMAR: Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1998-99 for the purposes of Railways be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1998-99 for the purposes of Railways be taken into consideration."

The motion was adopted.

* Published in Gazette of India, Extraordinary, Part-II, Section-2 dated 26.3.98

** Introduced with the recommendation of the President

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER : The question is:

"That the Schedule stand part of the Bill."

The Motion was adopted.

The Schedule was added to the Bill.

MR. SPEAKER: The question is:

"Thaty Clause 1, Enacting Formula and the Title

stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI NITISH KUMAR: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

SHRIBASU DEB ACHARIA (BANKURA): Mr. Speaker, Sir, it is already 6 o'clock now. You have not extended the time of the House. You should take the sense of the House.

MR. SPEAKER: It is already extended. The leaders have agreed and given the consent.